

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 03/08/2018 (FRIDAY)**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	478 (For review of order dated 30/01/2018 File No. 227)	Navkettan Agricultural Marketing Cooperative Society Limited	Orders
2	466 (For review of order dated 23/02/2018 File No. 42)	Apoorva Promoter and Developers (Review Application)	Orders
3	467 (For review of order dated 23/02/2018 File No. 43)	Ramesh Kondiba Patil (Review Application)	Orders
4	468 (For review of order dated 23/02/2018 File No. 295)	Pramod Babulal Shah and Kishore Nandlal Shah (Review Application)	Orders

*Be uploaded  
R. Virk*